

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.3
CP/20(AHM)2024

Proceedings under Section 271 & 273 of CA 2013

IN THE MATTER OF:

Harishankar Ramkumar Tosniwal (Contributory) & Another**Applicant**
V/s

Office of Registrar of Companies-Ahmedabad**Respondent**

Order delivered on: 14/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren Dave, Adv.

For the Respondent :

ORDER

Ld. Counsel for the applicant is directed to issue notice upon all respondents as per requirements of its incorporation and activities.

List for further consideration on 01.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)